

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2015 &
IA NO. 118 OF 2015**

Dated: 30th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Global Energy Pvt. Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Nagar
Mr. Matrugupta Mishra
Mr. Tabrez Malwat

Counsel for the Respondent(s) : Mr. Kunal Kaul for R.2

ORDER

Learned counsel for the appellant seeks ten days time to file rejoinder. He may file the same on or before 10.12.2015 after serving copy on the other side.

List the matter on **27.01.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson